

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 769 of 2000
(O.A. 313/1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

UNION OF INDIA & ORS.

VS.

ARJUN POLEM & OTHERS

For the applicants : None

For the opposit party : Mr. Samir Ghosh, counsel

Heard on : 1.2.2001

Order on : 1.2.2001

O R D E R

D. Purkayastha, J.M.

Heard 1d. counsel for the original applicants. None appears for the applicants in the M.A. This M.A. has been filed by the official respondents of O.A. 313/1997 seeking extension of time to implement the order dated 24.8.2000 passed by this Tribunal in ~~the said~~ O.A. 1d. counsel Mr. Samir Ghosh submits that he has no objection if the prayer of the respondents of O.A. is allowed.

2. In view of the above, the official respondents of O.A. ^{another} are granted 3 months' time to comply with the order dated 24.8.2000 passed in O.A. No. 313/1997 as prayed for. It be mentioned here that no further time will be granted for this purpose. Let a copy of this order be communicated to the applicants ~~by~~ this M.A. by the original applicant. Accordingly, the M.A. is disposed of without any order as to costs.

S. Biswas
MEMBER(A)

H. S. Biswas
MEMBER(B)